

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01st November, 2022

NOTICE

Please take notice that the Bench notified for Court – III at 10:30 AM on 02nd November, 2022 is re-constituted. Composition of the re-constituted Bench shall be as under. Further, all the cases listed at 10:30 AM in the Court – III will now be taken up after rising of Court – II.

Court - III

- 1. Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial)
- 2. Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

By order of Hon'ble Chairperson

-Sd/-

Registrar